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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 20/10/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/106/2016
NAME OF THE PETITIONER(S) : S.K. Ganesan & 4 others
NAME OF THE RESPONDENT(S) : M/s Bidar Rubber and Reclaims Pvt. Ltd. & 8 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

(1) Cibi Vishnu T.v.P. Saivihar	Counsel for R 1 - R 6	T.v.P. Saivihar
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2. S. Manojkumar.
(For. B. Dhanaraj)

Counsel for R7 - R8



3. S. Manjula devi, Adv
For KSR & Co company secretaries,
CBE

For Petitioners



ORDER

Counsels for both the parties are present. It has been proposed with a consensus that Shri T.S.Krishnamurthy, former Chief Election Commissioner, will be requested by the parties to mediate. Both of the counsels pray time to proceed in the said direction. At request, time is enlarged. Put up on **09.12.2016 at 10.30 A.M.**

(Ch. Md.Sharief Tariq)
Member (Judicial)

(K.Anantha Padmanabha Swamy)
Member (Judicial)